

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.No. 250 of 2014 & IA No. 409 of 2014, A.No.284 of 2014 & IA No. 452 of 2014  
and A.No. 297 of 2014 & IA No. 178 of 2015**

**Dated: 02<sup>nd</sup> March, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**A.No. 250 of 2014 & IA No. 409 of 2014**

**Biomass Energy Developers Association & Ors. ... Appellant(s)**

**Versus**

**Andhra Pradesh State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : -  
Counsel for the Respondent(s) : Mr. K. V. Mohan and  
Mr. K.V. Balakrishnan for APERC  
Ms. D. Bharti Reddy for Telangana  
Mr. A. Subba Rao

**A.No.284 of 2014 & IA No. 452 of 2014**

**Biomass Energy Developers Association & Ors. ... Appellant(s)**

**Versus**

**Andhra Pradesh State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : -  
Counsel for the Respondent(s) : Mr. K. V. Mohan and  
Mr. K.V. Balakrishnan for APERC  
Ms. D. Bharti Reddy for Telangana  
Mr. A. Subba Rao

**A.No. 297 of 2014 & IA No. 178 of 2015**

**M/s The South Indian Sugar Mills Association & Ors. ... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. K. V. Mohan and  
Mr. K.V. Balakrishnan for APERC  
Mr. A. Subba Rao

**ORDER**

Post these appeals for hearing on **03<sup>rd</sup> May, 2016.**

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

sh/kt